

VENUS ROLLING MILLS PRIVATE LIMITED

Liquidation Commencement Date: 09.06.2022 (Order received on 22.06.2022)
List of Stakeholders (Secured Financial Creditors) as on: 05.08.2022

S. No.	Name of Financial Creditor	Address	Amount Claimed (INR)	Amount Admitted (INR)	Amount Rejected (INR)	Primary Security	Collateral Security
1	The Federal Bank Limited	Loan Collection and Recovery Department (LCRD) Mumbai Division 134, 13 th Floor, Jolly Maker –II, Vinay K Shah Marg, Nariman Point, Mumbai – 400021	50,72,06,419	49,88,08,293	83,98,126	Kindly refer to Note-1	Kindly refer to Note-2
TOTAL			50,72,06,419	49,88,08,293	83,98,126		

NOTE-1

PRIME SECURITY - DESCRIPTION OF HYPOTHECATED MOVABLE PROPERTIES

- a) Hypothecation of Raw Materials 25% margin and Book Debts aged not more than 90 days with 30% margin and other current assets.
- b) Hypothecation of Plant and machinery, electrical installation and utilities etc located at Plot No. E8, Butibori Industrial Area, Butibori Nagpur, Maharashtra.

NOTE-2

COLLATERAL SECURITY - DESCRIPTION OF IMMOVABLE PROPERTIES IN THE NAME OF THE VENUS ROLLING MILLS PRIVATE LIMITED MORTGAGED TO THE FEDERAL BANK LIMITED.

- a) All that piece and parcel of Land Bearing Plot No. E-8, admeasuring 30081.58 Sq mtrs in the MIDC Butibori Industrial Area within the limits of Village Kinhi and outside the limits of Nagpur Municipal Council, Tal Hiingna, Dist Nagpur of Maharashtra along with building, structure, shed constructed thereon Boundaries: East Plot No. E-9 South M.I.D.C. 60 M Road West Plot No. E.7, North M.I.D.C Boundary.
- b) All that piece and parcel of Land Bearing Plot No. RM-29, admeasuring 1500 Sq. Mtrs in Butibori Industrial Area within the village limits of Rengapar and outside the limits of Nagpur Municipal Council, Tal Napur (Rural), Dist. Nagpur of Maharashtra along with Building constructed thereon ad measuring 531.01 Sq Mtrs. Boundaries: East 20 mtr wide Road, South – Plot No. RM 28, West 19 mtr wide Road, North 20 mtr wide Road.

Sd/-
DEVENDRA SINGH
LIQUIDATOR

VENUS ROLLING MILLS PVT LTD - IN LIQUIDATION
REGN. NO.: IBBI/IPA-002/IP-N00001/2016-17/10001

ADD: Assotech Business Cresterra
Office No.216, 2nd Floor, Tower-1, Sector-135, Noida, UP-201305
EMAIL ID: dev_singh2006@yahoo.com, liquidatorvrmpl@gmail.com

MOB.: 9810331877, 9810339416

AUTHORIZATION FOR ASSIGNMENT (AFA) - Valid upto 11.01.2023

VENUS ROLLING MILLS PRIVATE LIMITED

Liquidation Commencement Date: 09.06.2022 (Order received on 22.06.2022)

List of Stakeholders (Operational Creditors – Government Dues) as on: 05.08.2022

S. No.	Name of Financial Creditor	Address	Amount Claimed (INR)	Amount Admitted (INR)	Amount Rejected (INR)	Security Interest
1	Assistant Commissioner, CGST & CX Division – Hingna	Office of the Deputy Commissioner Goods & Services Tax, Division Hingna, Nagpur - I Plot No. 35, Sector - A, CIDCO Layout, Near Lokmat Press, Butibori - 441122	57,25,06,385	2,58,18,970	54,66,87,415	Nil
TOTAL			57,25,06,385	2,58,18,970	54,66,87,415	

Sd/-

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List of Stakeholders (Operational Creditors – Other than Workmen, Employees and Government Dues) as on: 05.08.2022

S. No.	Name of Financial Creditor	Address	Amount Claimed (INR)	Amount Admitted (INR)	Amount Rejected (INR)	Security Interest
1	Aditya Air Products Pvt. Ltd.	NKY Towers, 1 st Floor, Wardha Road, Nagpur-440015	5,69,277	5,56,631	12,646.48	Nil
2	Shree Ganesh Enterprises	Plot No. 216, New Nandanvan Main Road, Dev Laxmi Appt. 4 th Floor, Near Canara Bank, Nagpur – 440009	81,021	81,021	-	
3	Ayatti Minerals	101, Shivam Tower, opposite Vikas Engg. Corp., Bhandar Road, Nagpur	87,43,992	75,85,142	11,58,850	
4	HP Industrial Lube Services	Hotel Blue Moon Building, Central Avenue Road, Nagpur (M.S) – 440018 Maharashtra	1,21,785	1,21,785	-	
TOTAL			95,16,075	83,44,579	11,71,496	

Sd/-

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